

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

1 2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/709/(IB)/2017  
NAME OF THE PETITIONER(S) : NOBLE CONSOLIDATED GLAZINGS LTD  
NAME OF THE RESPONDENT(S) : MARG LIMITED  
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

V. J. ARUL RAJ

Counsel for Respondent

*[Signature]*

S. KARTHIKEI BALAN  
PREETHI. S. ARASU

Counsel for Petitioner

*[Signature]*

**ORDER**

Counsels representing both the parties are present. Counsel for respondent stated that there is a chance of settling the matter between the parties and they are making all efforts in this regard. He prayed for time to make submissions regarding the final outcome of the settlement talks. Time is extended at request. Put up on 13.02.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)